BENCH-I

NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

T.P.No.164/2017 CP-1101/2016

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 21st November 2017, 10.30 A.M

Name	of the Company	Bhagwati Foods Pvt.Ltd	. & Ors.	
Under Section		391(2),394		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date

Mors. Manje Shuteria, Adv Pehihar M.

N. GIURUMURTHY FIA Politicner Drumwithy

TIAINLA

O/O RD (ER)

Ministry of Corporate 21.11.17

Affairs, 901

Ld. Counsel for the petitioners and Ms. Tiainla, Dy. Director from the O/o Regional Director, Eastern Region, Ministry of Corporate Affairs, representing the Central Government are present.

ORDER

Ld. Counsel for the petitioner made a prayer for adjournment. Prayer is allowed.

List on 04/12/2017 for hearing.

(Jinan K.R.) Member (J)

(V.P.Singh) Member (J)

Sd